

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/**Jammu**  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

No: O.M No.GAD-GAD/463/2021-09-GAD dated: 12.11.2021

**GOVERNMENT ORDER NO:- 5257 –JK (LD ) of 2021**  
**DATED:- 12 - 11 - 2021**

Sanction is hereby accorded to the appointment of Officer of General Administrative Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 12 - 11 - 2021

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Secretary to Government General Administration Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
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**(Khursheed Ahmad Bhat)**

Additional Secretary to Government

Annexure to the Government Order No: 5257 -JK(LD) of 2021 dated 12.11.2021

<b>S No</b>	<b>Number of the case</b>	<b>Title of the case</b>	<b>Name of proposed officer In-Charge (OIC)</b>
1	CRMC No. 29/2016	Kumar Avinav V/s Union of India and Ors	Mr. Shakeeb Arsallan, Under Secretary, GAD
2	CRMC No. 65/2018	Tanveer Ahmad Mir and anr. V/s Union of India and Ors	
3	CRMC No.64/2018	Major S Yuvaraj and Ors. V/s Union of India and Ors	
4	CRMC No.106/2017	Avinash Kumar V/s Union of India and Ors	
5	CRMC No.216/2018 and 217/2018	Mohd Prakash Sharma V/s Union of India and Ors	
6	OWP No. 990/2018	Major Rohit Kadian V/s Union of India and Ors	
7	CRMC No. 184/2017	Zaheer Abbas Bhatti and Ors. V/s Union of India and Ors	

  
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